

The above lists were circulated to all the participating Ministries/ Departments vide O.M. No. 5/1/83-OL(S), dated 28-5-1983 for information and intimation to the concerned candidates. The number of candidates was more than the number of posts notified in Schedule I because many Senior Translations were working on Higher posts and similarly many eligible Junior Translators were working as Senior Translators and the name of the same candidate could appear in more than one list.

घुसपैठ को रोकने के लिए सीमा सुरक्षा बल द्वारा प्रस्तुत प्रस्ताव

* 348. श्री कलाशपति मिश्र :
श्री शंकर सिंह बाघेला :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि सीमा सुरक्षा बल ने लगभग एक वर्ष पूर्व एक अध्ययन के पश्चात् पाकिस्तानी सीमा के उस पार से तस्करो और प्रशिक्षित उग्रवादियों के प्रवेश की समस्या से प्रभावी ढंग से निपटने के लिये एक प्रस्ताव रखा था, जिसका अनुमोदन गृह विभाग ने भी किया था ; और

(ख) इस संबंध में क्या कार्यवाई की गयी है या किये जाने का विचार है ?

गृह मंत्री (श्री एस० बी० चव्हाण) :

(क) और (ख) जी हाँ, श्रीमान । सीमा सुरक्षा बल को पंजाब सीमा के साथ-साथ तैनात बल की समीक्षा करने और उस क्षेत्र में कार्य कर रहे सीमा सुरक्षा बल को सुदृढ़ करने हेतु सुझाव देने के लिये कहा गया था । तदनुसार स्थिति की आवश्यकताओं के अनुसार समय-समय पर बल की कारगर ढंग से तैनाती और उसकी अतिरिक्त गति-शीलता का समायोजन किया गया था तथा अन्य उपकरणों की व्यवस्था की गयी थी ।

US-UK Pact on Star Wars

*349. DR. SHYAM SUNDAR MOHAPATRA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the US-UK pact on Star Wars and

(b) if so, what action the Government of India have taken as a member of CHOGM to protest against it ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : (a) Yes, Sir. Government have seen reports about a Memorandum of Understanding on British participation in the US Strategic Defence Initiative programme signed between the USA and the UK on December 6th, 1985.

(b) It is up to the Governments of the two countries to conclude such an agreement. We, on our part, have repeatedly conveyed our concern about the broader issues involved.

Ad-hoc Interim Relief for Pensioners

♦355. PROF. C. LAKSHMANNA : Will the PRIME MINISTER be pleased to state :

(a) whether Government are considering granting an ad-hoc interim relief to the pensioners similar to the two instalments granted to the Central Government employees; and

(b) if so, what is the quantum of relief proposed ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAM BARAM) : (a) No, Sir.

(b) Does not arise.